

allocation and to advice Government about the rationale to be adopted for kerosene allocations to the States. This Committee is expected to submit its report by July, 1985.

[English]

Kalahandi as "No Industry" District

1065. SHRI JAGANNATH PATNAIK : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any representation has been received from the Government of Orissa to declare Kalahandi District as "No Industry" District ; and

(b) whether Government propose to declare this District as "No Industry" District keeping in view the backwardness of the area ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes Sir.

(b) : As there is a medium scale industry existing, it is not eligible for inclusion in the list of 'No Industry Districts'.

Installation of 2000 Lines Containerised Exchange at Aizawl, Mizoram

1066. SHRI LAL DUHOMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to instal a 2000 line containerised Exchange at Aizawl in Mizoram ; and

(b) if so, the likely date by which it will be in operation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Question does not arise.

L.P.G. Supply in Kerala

1067. SHRI A. CHARLES :

SHRI K. KUNJAMBU : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have come to know of great hardship being faced by people due to the acute scarcity of cooking gas in Kerala especially in Trivandrum City;

(b) whether Union Government are aware of the serious irregularities being committed by the distribution agencies in the distribution of gas ;

(c) whether Government propose to institute an inquiry into the whole matter ; and

(d) whether urgent steps are proposed to be taken for an uninterrupted supply of cooking gas in the aforesaid area ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) Refill supplies of LPG in the Southern Region including Kerala were disrupted following closure of the Cochin Refinery after the fire accident in March, 1984. With the Refinery resuming production there is considerable improvement in the position and it is expected the normalcy would be achieved by the middle of April, 1985.

Setting up Circuit Benches of High Courts

1068. SHRI SRIBALLAV PANIGRAHI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there are proposals for establishment of Circuit High Courts in different States to ensure Justice at the door ; and

(b) if so, which are the places being considered for this ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b) While the Government is not averse to the establishment of Circuit Benches of High Courts, a view in the matter could be taken after receipt of the report of the Jaswant Singh Commission on the establishment of permanent Benches of certain High Courts as well as on the general question of having Benches of High Courts and on the broad principles and criteria to be followed in this regard.

Projects Envisaged under Southern air Command, Trivandrum

1069. SHRI S. KRISHNA KUMAR : Will the Minister of DEFENCE be pleased to state :